

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 275 of 2012, Cr. Revision No. 288 of 2012, Cr. Revision No. 949 of 2013 with Cr. Revision No. 913 of 2013, Cr. Revision No. 953 of 2013, Cr. Revision No. 961 of 2013, Cr. Revision No. 967 of 2013, Cr. Revision No. 980 of 2013, Cr. Revision No. 988 of 2013, Cr. Revision No. 1048 of 2013, Cr. Revision No. 1079 of 2013 and Cr. Revision No. 1081 of 2013, Cr. Revision No. 1087 of 2013, Cr. Revision No. 596 of 2012, Cr. Revision No. 137 of 2012

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

Through Video Conferencing

/20.04.2021

1. Nobody appears on behalf of the parties.
2. Post these cases on 27.04.2021.

(Anubha Rawat Choudhary, J.)

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